FORM 11

[THE DESIGNS ACT, 2000]

APPLICATION FOR ENTRY OF NAME OF PROPRIETOR OR PART PROPRIETOR IN REGISTER OF DESIGNS

(See section 30)

² [For Fee see First Schedule]	
*Insert (in full) name, address and nationality	I (or We) ^A ,
	hereby apply that you will enter my (or our) name (or names) in the Register of Designs as proprietor (or part proprietor) of
^B Give name and address of person(s) to whom patent was granted.	granted to ⁸ of the registered Design(s) No.(s)* Class
CSpecify the particulars of such document giving its date, and the parties to the same, and showing how the claim here made is substantiated.	I (or We) claim to be entitled by virture of
^D Insert the nature of the document.	And in proof whereof I (or We) transmit the accompanying with an attested copy thereof.
	My (or our) address for service in India is—
^E To be signed by the applicant or authorised agent.	Dated this day of
	То
	The Controller of Designs,
	The Patent Office,